### GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

## LOK SABHA UNSTARRED QUESTION NO. 564 TO BE ANSWERED ON 20th JULY, 2022

#### EXPORT OF COCONUT AND COCONUT PRODUCTS

#### 564. SHRI SHANMUGA SUNDARAM K.:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the steps taken by the Government to promote the export of coconut, coconut oil and other coconut products along with the details thereof;
- (b) whether the Government is offering any subsidies for the export of coconut, coconut oil and other coconut products; and
- (c) if so, the details thereof?

#### **ANSWER**

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल)

# THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SMT. ANUPRIYA PATEL)

- (a): The Government has constituted Coconut Development Board (CDB), a statutory body functioning under the Ministry of Agriculture & Farmers Welfare, which inter-alia, also serves as Export Promotion Council (EPC) for all coconut products other than those made from coconut husk and fibre. For promotion of exports of coconut and coconut products, the CDB issues Registration cum Membership Certifications (RCMC), organises international trade fairs, exhibitions, Buyer Seller Meet etc. The Board also facilitates the entrepreneurs to participate in international trade fairs and exhibitions to showcase their products in foreign markets. As a result of Government's efforts, the export value of coconut and coconut products has increased by 30.23% in the Financial Year 2020-21.
- (b) & (c): Coconut and coconut products are eligible for reimbursement of the taxes and duties incurred by exporters such as local taxes, mandi tax, fuel used for transportation etc. under Remission of Duties and Taxes on Exported Products (RoDTEP). The reimbursement is claimed as a percentage of the Freight on Board (FOB) value of exports. The RoDTEP reimbursement for the different coconut products fall in the range of 0.5% to 2.5% of FOB value. The exporters of coconut products are also eligible for Advance Authorisation (AA) Scheme, Export Promotion Capital Goods (EPCG) Scheme etc.

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